

Rajesh Kumar Singh

D.H.J.S

Director (Academics)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

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Web

No. DJA/Trg./OC-DHJS(Promo.)/Batch-XIX/1984/2025/5088

14th October, 2025

To

1. The Ld. Principal District & Sessions Judge, North-West, Rohini
2. The Ld. Principal District & Sessions Judge, North, Rohini
3. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC

Sub.: Court Attachment of Trainee Officer of DHJS in District Courts from 16.10.2025 to 31.10.2025.

Respected Sir/ Madam,

It is to inform that one newly appointed/promoted Officer to DHJS namely Mr. Anuj Kumar Singh, has joined Delhi Judicial Academy for his four weeks Orientation Course. As per the approved training module of the Orientation Course, the Judicial Officer training is required to undergo Practical Training in the District Courts.

Therefore, it is requested that the aforesaid newly promoted Officer of DHJS (under training) may kindly be attached with Courts as per the schedule enclosed as Annexure

The Mentor Judicial Officers be also requested to interact and suitably guide the Trainee Judicial Officer about the issues and challenges faced by them in their respective jurisdictions.

If the Mentor Judicial Officers with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

Rajesh
(Rajesh Kumar Singh)

No. DJA Trg./OC-DHJS(Promo.) Batch-XIX/1984/2025

14th October, 2025

Copy for information to:

Mr. Anuj Kumar Singh, Trainee DHJS Officer (on promotion).

Rajesh
(Rajesh Kumar Singh)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI.**

No.JOTP/RACC/Gaz./2025/

18979/C - 18991/C

Dated :

15/10/2025

Copy alongwith its enclosure forwarded for information and necessary action to:-

4-00 PM

1. The Judicial Officers concerned, RACC, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi

(Dig Vinay Singh)
(Dig Vinay Singh)
Officer In-charge (Judl.)
for Principal District & Sessions Judge-
cum-Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi.

Annexure 'A'

**Court Attachment of one Newly Appointed/ Promoted Officer to DHJS
from 16.10.2025 to 31.10.2025**

Name of Trainee Officer	Name of Mentor Judicial Officer		District & Court Complex		Date of Attachment
Mr. Anuj Kumar Singh	Mr. Kapil Kumar	ASJ (Special Fast Track Court)	North-West	Rohini	16.10.2025
	Ms. Preeti Agrawal Gupta	District Judge (Commercial Court)	North-West	Rohini	17.10.2025
	Mr. Jagmohan Singh	ASJ	North	Rohini	18.10.2025
	Mr. Atun Goel	POEC		Rouse Avenue	25.10.2025
	Mr. Vikram	District Judge+MACT	North-West	Rohini	27.10.2025
	Mr. Rakesh Kumar Singh	District Judge	North-West	Rohini	28.10.2025
	Dr. Vishal Gagne	Special Judge (PC Act) (CBI) (MPs MLAs Cases)		Rouse Avenue	29.10.2025
	Mr. Prashant Kumar	ASJ (Electricity)	North-West	Rohini	30.10.2025
	Mr. Shivaji Anand	ASJ-cum-Special Judge (NDPS)	North-West	Rohini	31.10.2025